C. A. T. Bench, JAIPUR

(9)

Date of Order	O.A. 227/98 Orders

Bhanu Lal Vs U O I & Ors

3/9/98

All defects have been removed now. The O.A is found to be in order.

3/9/98
S.O.(J)

3/9/98

Registered for admission Court for 14/9/98 Adm

Dy. Registrar
C.A.T. JAIPUR

14.9.98 None present for the applicant.

May be listed for admission on 16.9.98.

(GOPAL KRISHNA)
Vice Chairman (J)

16.9.98 None present for the applicant even in the second round.

Applicant or his counsel was not present on the preceding date also. The OA is, therefore, dismissed in default for non-prosecution on the part of the applicant.

(GOPAL KRISHNA)
Vice Chairman (J)

Copy of order issued to applicant vide 2382 dt 24-9-98